## Through Fax

(J.H.C. Sch. 1-7)

**a**: Office – 0651-2481449 Fax No. – 0651 – 2481116

From:

Rajesh Kumar Vaish, Registrar (Administration), High Court of Jharkhand Ranchi.

File No. XXII(6)/1/2017-18/Apptt. Letter No.\_\_\_\_\_/Apptt. Dated

To,

- Sri Rajendra Kumar Jumnani, Presiding Officer, Labour Court, Dhanbad,
- 2. Sri Lalit Prakash Choubey,
  Presiding Officer, Labour Court, Jamshedpur,
- Sri Sanjay Kumar Chandhariyavi,
   Presiding Officer, Labour Court, Ranchi,
- Sri Chandrika Ram,
   Presiding Officer, Labour Court, Bokaro,
- Sri Syed Matloob Hussain,
   Presiding Officer, Labour Court, Hazaribagh.

Sub: - Nomination for attending one day (R-22) Seminar on "The need for protecting and safeguarding the interest of labour as human being" scheduled to be held on 5th November, 2017 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending one day (R-22) Seminar on "The need for protecting and safeguarding the interest of labour as human being" scheduled to be held on 5th November, 2017 at Judicial Academy Jharkhand, Ranchi and to report the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 05.11.2017 at 9:30 AM in proper dress with their tabs for ready reference to Bare Acts.

Accordingly, you are accorded necessary permission for attending the aforesaid course.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 04th November till the evening of 05th November, 2017. The nominated officers, staying in the hostel, will pay the mess charge to the staff designate, in advance, at the time of reporting to the Judicial Academy for training at the rate of Rs. 365/- per day. For other officers not staying in the hostel to pay mess charges @ of Rs. 194 per day. Cash receipt of the amount received will be given to the officers by the staff designate, which can be utilized for claiming D.A. by them at their respective place of posting.

Yours faithfully, Sd/- **R.K.Vaish** Registrar (Administration) Dated, Ranchi, the 13 10 2012

Memo No. 4686 /Apptt.

Copy forwarded to the Principal District & Sessions Judges, Dhanbad / Jamshedpur / Bokaro / Hazaribagh including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 682/JAJ dated 20.09.2017 / Member Secretary, JHALSA / the C.P.C.I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

Registrar (Administration)

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From:

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File No. XXII(6)/1/2017-18/Apptt. Letter No.\_\_\_\_\_/Apptt. Dated

To,

- 1. Smt. Babita Prasad, District & Additional Sessions Judge, Bokaro,
- 2. Sri Manoj Kumar Singh, District & Additional Sessions Judge-cum- Special Judge, Anti Corruption Bureau Chaibasa,
- 3. Sri Ashutosh Dubey, District & Additional Sessions Judge, Chatra,
- 4. Sri Devendra Kumar Pathak, District & Additional Sessions Judge -cum-Special Judge, Anti Corruptior Bureau, Daltonganj,
- 5. Sri Krishna Kumar, District & Additional Sessions Judge-cum-Special Judge, FTC for Rape Cases, Deoghar,
- 6. Sri Peeyush Kumar, District & Additional Sessions Judge-cum-Special Judge, CBI, Dhanbad,
- 7. Sri Rizwan Ahmad, District & Additional Sessions Judge-cum-Special Judge, Anti Corruption Bureau, Dumka,
- 8. Sri Kamal Nayan Pandey, District & Additional Sessions Judge, Garhwa,
- 9. Sri Sunil Kumar Singh No. 2, District & Additional Sessions Judge, Giridih,
- 10. Sri Dhruva Chandra Mishra, District & Additional Sessions Judge, Godda,
- 11. Sri Banshi Dhar Tiwari, District & Additional Sessions Judge, Gumla,
- 12. Sri Virendra Kumar Tiwari, District & Additional Sessions Judge-cum-Presiding Officer, MVACT, Hazaribagh,
- 13. Sri Ashok Kumar No. 2, District & Additional Sessions Judge-cum-Special Judge, FTC for Offences against Women, Jamshedpur,
- 14. Sri Kamal Kumar Srivastava, District & Additional Sessions Judge, Jamtara,
- 15. Sri Rajesh Kumar No. 1, District & Additional Sessions Judge, Khunti,
- 16. Sri Rama Shankar Singh, District & Additional Sessions Judge, Koderma,
- 17. Sri Rashikesh Kumar, District & Additional Sessions Judge, Latehar,
- 18. Sri Gopal Pandey, District & Additional Sessions Judge, Lohardaga,
- 19. Sri Ramesh Kumar Srivastava, District & Additional Sessions Judge, Pakur,
- 20. Sri Rajendra Bahadur Pal, District & Additional Sessions Judge, Ramgarh,
- 21. Sri Shiv Pal Singh, Additional Judicial Commissioner-cum-Special Judge, CBI (AHD Scam), Ranchi,
- 22. Sri Ram Bachan Singh, District & Additional Sessions Judge, Sahebganj,
- 23. Sri Ashish Saxena, District & Additional Sessions Judge, Saraikela,
- 24. Sri Ram Babu Gupta, District & Additional Sessions Judge, Simdega.

Sub: - Nomination for attending one day (R-22) Seminar on "The need for protecting and safeguarding the interest of labour as human being" scheduled to be held on 5th November, 2017 at Judicial Academy Jharkhand, Ranchi.

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Yours faithfully, Sd/- **R.K. Vaish** Registrar (Administration)

Memo No. 4684 /Apptt.

Dated, Ranchi, the 13 10 2017

Copy forwarded to all the Principal District & Sessions Judges including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 682/JAJ dated 20.09.2017 / Member Secretary, JHALSA / the C.P.C.I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

Registrar (Administration)